

(c) No, Sir. As per the findings of AISHE 2010-11, there were a total of 62,215 temporary teachers, out of a total of 7,65,349 teachers, i.e. around 8%.

(d) and (e) As per clause 13.1 of the University Grants Commission (UGC) (Minimum Qualifications for Appointment of Teachers and Other Academic Staff in Universities and Colleges and Measures for The Maintenance of Standards In Higher Education) Regulations, 2010, the fixed emoluments paid to contract teachers should not be less than the monthly gross salary of a Regularly appointed teacher. Since the preponderance of contract/ad-hoc teachers is likely to impact teaching, UGC has stipulated that not more 10% of the faculty can be engaged on a contract basis at any point of time. Filling up vacancies in universities and colleges is a responsibility of the State Government. Central Government is making all efforts to ensure that vacancies in centrally funded institutions are filled up at the earliest.

#### **Hygienic meals under MDMS**

1132. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether mid day meal is cooked and delivered in a safe and hygienic manner in schools covered under the Mid Day Meal Scheme;

(b) the number of children getting the benefit of the scheme; and

(c) whether the benefit of the scheme is extended to private schools and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) The Mid-Day Meal Guidelines provide for the lifting of good quality food grains of at least Fair Average Quality from Food Corporation of India (FCI) go-downs, the storage of food items in dry and safe places, and cooking of the meals in a hygienic environment through properly trained cook-cum-helpers. The cooked food has to be tasted by 2-3 adults including one teacher before serving it to the children. The MHRD has sanctioned a total of 9.79 lakh kitchen-cum-stores; out of this 6.26 (64%) lakh kitchen-cum-stores have been constructed in the states so far. In addition, community involvement is promoted in the implementation and supervision of the Mid Day Meal Scheme.

(b) and (c) During 2012-13, 12.12 lakh children benefited from the Scheme. The Mid Day Meal Scheme covers children studying in classes I-VIII in all Government, Government aided, Local Body and National Child Labour Project Schools, Education Guarantee Scheme (EGS) and Alternative and Innovative Education (AIE) centres

including Madrasas and Maqtabas supported under SSA. Currently, there is no provision for the extension of the Scheme to children studying in unaided private schools.

#### **Investigation into Rajiv Gandhi Creche Scheme**

†1133. SHRIMATI BIMLA KASHYAP SOOD: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether attempts have been made to conceal the scam of about 241 crore rupees given to Mother NGO between 2009 and 2011 for more than twenty two thousand creches (Palnagar) being run throughout the country under Rajiv Gandhi National Creche Scheme;

(b) if so, the reasons for not taking appropriate action in time despite receiving complaints of large scale irregularities in the scheme;

(c) whether in many parts of the country these creches exist only on paper and the investigation into the matter has been handed over to CBI; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) No, Sir.

(b) Does not arise in view of reply to (a) above.

(c) and (d) No, Sir. However, this Ministry had received complaints of irregularities in the management of creches against Bhartiya Adimjati Sevak Sangh which were enquired into. As per advice of the Central Vigilance Commission (CVC), the Ministry has entrusted the investigation of the complaints to Central Bureau of investigation (CBI). The investigation report is still awaited.

#### **Coverage of Mid Day Meal Scheme**

†1134. SHRI MOTILAL VORA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the year of launching of Mid Day Meal Scheme for school children;

(b) whether it is a fact that, at present, mid day meals are not being provided in all the schools of the country;

(c) if so, the details thereof, State-wise; and

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†Original notice of the question was received in Hindi.